विकारी ने उन व्यक्तियों की ोपनीय रिपोर्टी तथा सिफारिशों की जीन करने के पश्चातृ ही इन व्यक्तियों का चयन गोपनीय रिपोर्टी के घाधार पर किया था।

t[THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (d). As on the 1st April, 1967, there were Ave vacant

posts of Accountants in the Company. During 1967-68, twelve more vacancies occurred and eight new posts were created. Of these, four vacan. cies were filled in May, 1967 by employees of the Company who qualified in the Accountants' Examination. Ten more vacancies were filled by deputation of Accountants from various offices of the Government of India as shown below:

S. N	o. Name						Name of parent office
1,	Shri A. Ramasubramanian	n.					Accountant General, Maharashtra.
2,	Shri G. Balasubramania	51					Accountant General, Madras.
3.	Shri R.D. Sheorey	•	÷		\$	\#	Accountante General, Posts and Telegraphs (Calcutta Branch)
4-	Shri L. Saraf		190		2		_Do_
5.	Shri T . Parthasarathy	7					Accountant General, Madras.
6.	Shri V. Mahadevan .		(*)	4	- 8	4	Do.
7.	Shri Ved Prakash .	9	(*)	•	4	*	Accountant General, Posts and Telegraphs (Kapur- thala Branch)
8.	Shri Macaziji Singh .		- 04	41		50	Do,
9.	Shri T. Venkataraman	*	(3)	1.5	**	3	Accountant General, Posts and Teleoraphs (Nagpur Branch)
10.	Shri S. Y. Bhide (For Bo	mbay	Offic	e)	(4)	* /	Accountant General, Maha- rashtra.

There is no Company employee waiting for promotion as Accountant after qualifying himself in the qualifying examination. The next examination is scheduled to be held in July, 1968 and vacancies have been reserved for being filled up by those who passed the examination.

The procedure adopted for the selection of Accountants was that the Accountants General themselves recommended the persons after considering their suitability and after ascertaining their willingness for deputation. The Confidential Reports and the recommendations were scrutinised by the Financial Adviser and Chief Accounts Officer of the Company who selected the persons on the basis of the assessment of the Confidential Reports.]

t[] English translation.

B. I. C. MANAGEMENT

233. SHRI M. P. BHARGAVA: SHRI A. G. KULKARNI:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

- (a) whether inspection of accounts of British India Corporation Ltd. under Section 209(4) of the Companies Act has since been completed;
- (b) whether there have been any changes in the Board of Directors of the British India Corporation recently;
- (c) whether a new Managing Direc tor has taken over- and

(d) whether there is any proposal under Government's consideration to appoint a new Deputy Chairman?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) The inspection has been completed.

- (b) and (c) Sarvashri R. L. Tantia, S. N. Bilgrami and Himmat Sinh have joined the Board Of Directors of the company. Shri Tantia has taken over as the Managing Director of the company, but no formal application in the matter has yet been received by the Company Law Board.
- (d) No such proposal has been received by the Company Law Board.

बिजली रहित रेलवे स्टेशन

234. श्री दत्तोपन्त ठेंग ही: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि पिश्चम तथा दक्षिण रेलों पर कुछ एसे रेलव स्टशन है जिन पर अभी तक विजली नहीं है; और
- (ख) यदि हां, तो दक्षिण सथा पश्चिम रेलों पर उन रेलवे स्टेशनों की संख्या क्या है जिन पर अभी तक बिजली नहीं है?

t[UNELECTRIFTED RAILWAY STATIOKS

- 234. SHRI D. THENGARI: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that some of the railway stations on the Western and the Southern Railways are still unelectrifled; and
- Ib) if so, the number of such railway stations on the Southern and Western Railways which are still unelectrifled?]
 - t[] English translation!

रे**स मंत्री (भी** सी० **एम०** पुनाचा**) :** (फ) जी हां

(ख) दक्षिण रेमवे में 227 ग्रीर पश्चिम रेलवे में 869 स्टेशनों पर ग्रभी विजली नहीं सगी है।

f[THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes.

(b) 227 stations on Southern Railway and 869 stations on Western Railway are still unelectrifled.]

रेलवे की जीप से शरीब का बरामद किया जाना

235. श्री दत्तोपन्त ठेंगड़ी : क्या रेल मंत्री यह बताने की कृपा करेगे कि:

- (क) क्या सरकार का ध्यान 4 अप्रैल, 1968 को दैनिक बीर अर्जुंन में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि रेलवे मंत्रालय की एक जीप से 1020 बोतल शराब बरामद की गई थी; और
- (ख) यदि हां, तो क्या इस सम्बन्ध में कोई जांच की गई थी?

T [WLNB SMZE» FROM JEEP BELONGING TO RAILWAYS

235. SHRI D. THENGARI: Will the Minister of RAILWAYS be pleased to state:

- (a)" whether Government's attention has been drawn to a news item published in 'Vir Arjun' dated the 4th April, 1968 to the effect that 1020 bottles of wine were seized from a jeep belonging to the Ministry of Railways; and
- (b) if so, whether any enquiry has been made in the matter?]

रेल मंत्री (श्री सी० एम० पुनाचा) : (क) जी हां।